

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE**

**APPLICATION NO.: 125 of 2022**

KORATTUR LAKE PROTECTING PEOPLE'S MOVEMENT

Represented by Mr.S.Sekaran, Regd. No.: 189/2018.

Secretary,

Registered Office at:

No.: 03, Duraisamy 1<sup>st</sup> Street,

Korattur, Chennai – 600 080.

Maanidamanam@gmail.com, 97840695674

...Applicant

Vs

11. M/s. Aavin

Rep by its Joint Managing Director,

Plot No.29 & 30, Sidco industrial Estate,

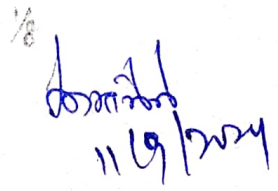
Ambattur, Chennai-600098.

aavincomplaints@aavin.tn.gov.in, 044-23464534.

... 11<sup>th</sup> Respondents

**CURRENT STATUS REPORT FILED BY THE 11<sup>TH</sup> RESPONDENT (AAVIN)**

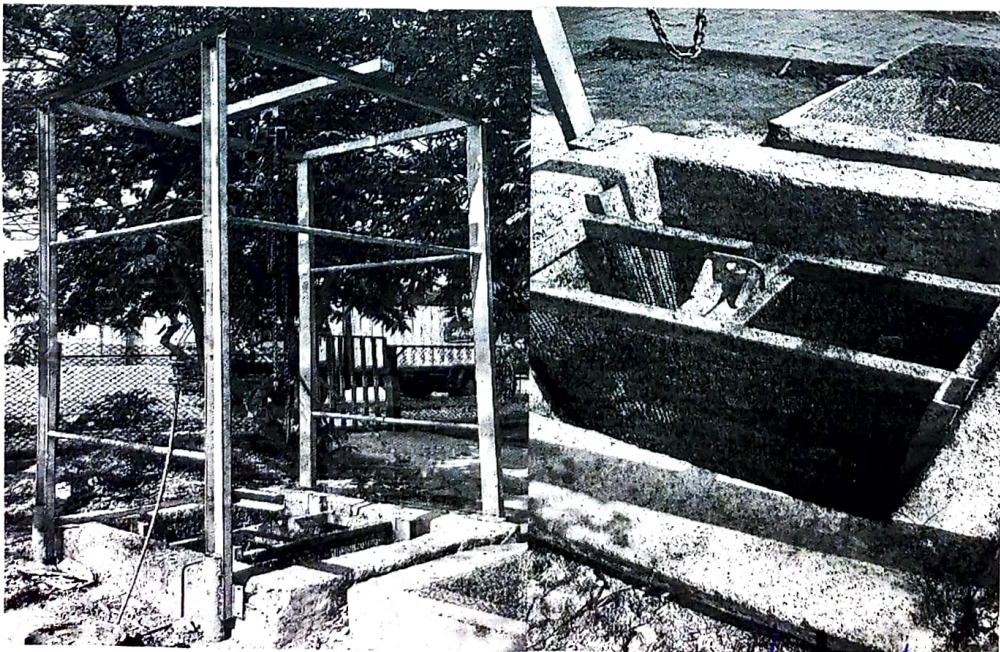
1. 11<sup>th</sup> respondent humbly submits that, a status report was filed on 05.09.2023 stating that, the online tender for ETP renovation and Operation & Maintenance for 3 years will be floated by 15.09.2023, following which the renovation work was expected to be completed by 31.01.2024.
2. 11<sup>th</sup> respondent humbly submits that, due to single participant in the tender the said tender was cancelled and a re-tender was floated on 18.12.2023.
3. In this retender two tenderers participated who were found to have quoted 20% of amount higher than the estimated cost of ETP renovation.
4. 11<sup>th</sup> respondent humbly submits that, following the directions given by Board level tender Committee held on 01.03.2024 re-negotiation was held with the bidders. But since they were not ready to reduce their quoted values, the board level tender committee decided to cancel the tender.

  
**JOINT MANAGING DIRECTOR  
THE TAMIL NADU CO-OPERATIVE  
MILK PRODUCER'S FEDN. LTD.,  
AMBATTUR, CHENNAI 600 098**

5. 11<sup>th</sup> respondent humbly submits that, as per the decision of the BLTC new fresh tender has been floated on 09.06.2024. Totally 4 tenderers participated in this and all 4 of them were found to be eligible. Hence, their commercial bids were opened on 15.07.2024 to final.
6. 11<sup>th</sup> respondent humbly submits that, M/s. Indian Air Conditioning Services, Mumbai has quoted Lower rate ie Rs.1,28,24,798/- for renovation of Effluent Treatment Plant (ETP) and for operation and maintenance of ETP for 3 years at Ambattur Dairy.
7. 11<sup>th</sup> respondent humbly submits that, the Board level tender committee which is the authority to approve this tender approved the L1 tenderers bid on 26.07.2024 and work order is issued to M/s. Indian Air Conditioning Services, Mumbai on 08.08.2024.
8. 11<sup>th</sup> respondent humbly submits that, the raw effluent received from the Ambattur Dairy is completely treated in existing ETP. The samples are regularly taken by the M/s.TNPCB officials and the test report is received for same. The treated water is maintained as per the standard. (The test result for the last 6 months is enclosed for kind perusal).

**The functioning equipment's details are as follows:**

- I. Bar Screen:



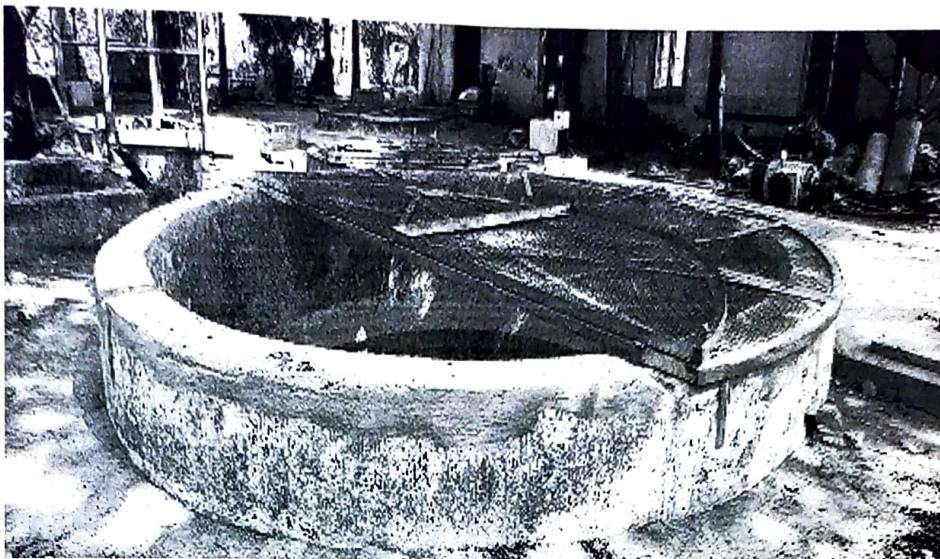
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MILK PRODUCER'S FEDN. LTD.,  
AMBATTUR, CHENNAI - 600 098**

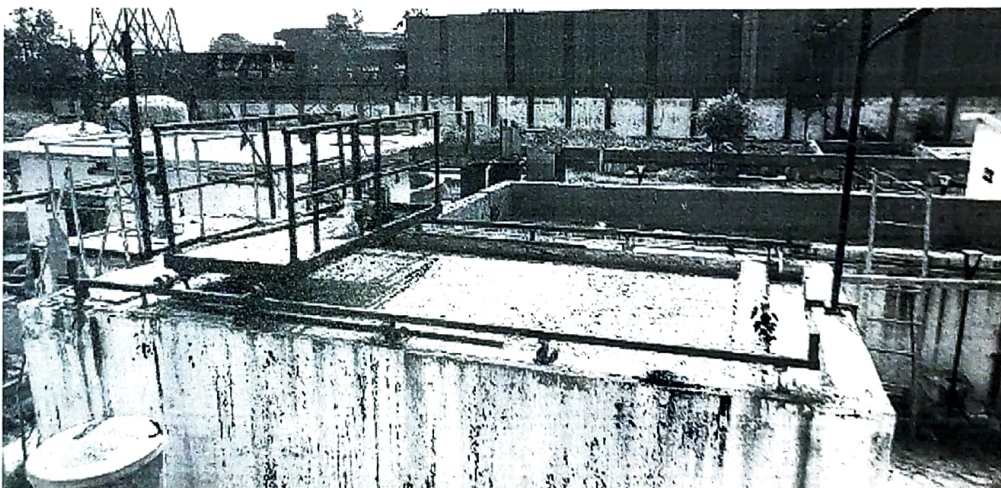
The materials and dust particles carried along by the raw effluent water are filtered and removed in the bar screen chamber.

## II. Grid Well:



The raw effluent water is initially collected in the 3 nos. of grid wells for equalization purpose. Here the water color looks white.

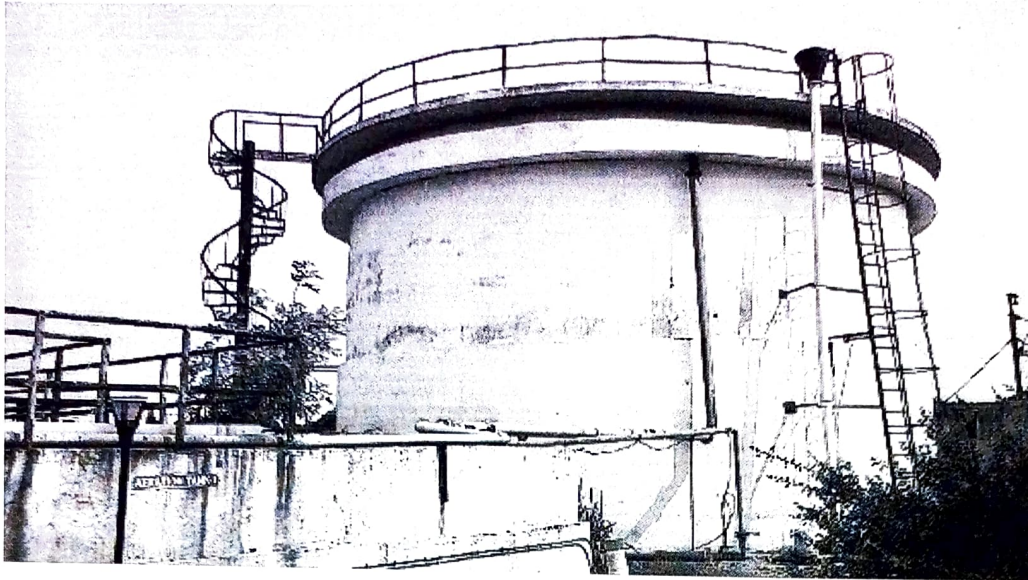
## III. Fat Removal Unit:



The fat content which floats are seeped and removed in the fat removal tank and then the water is pumped to Up flow Anaerobic Sludge Blanket (UASB).

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L. S. B. S.  
11/5/2024  
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IV. Up flow Anaerobic Sludge Blanket(UASB) Digester:



Certain quantity of solids present in the raw effluent water is digested by the microorganisms present inside the UASB digester. The BOD and COD are reduced due to processing in the UASB digester.

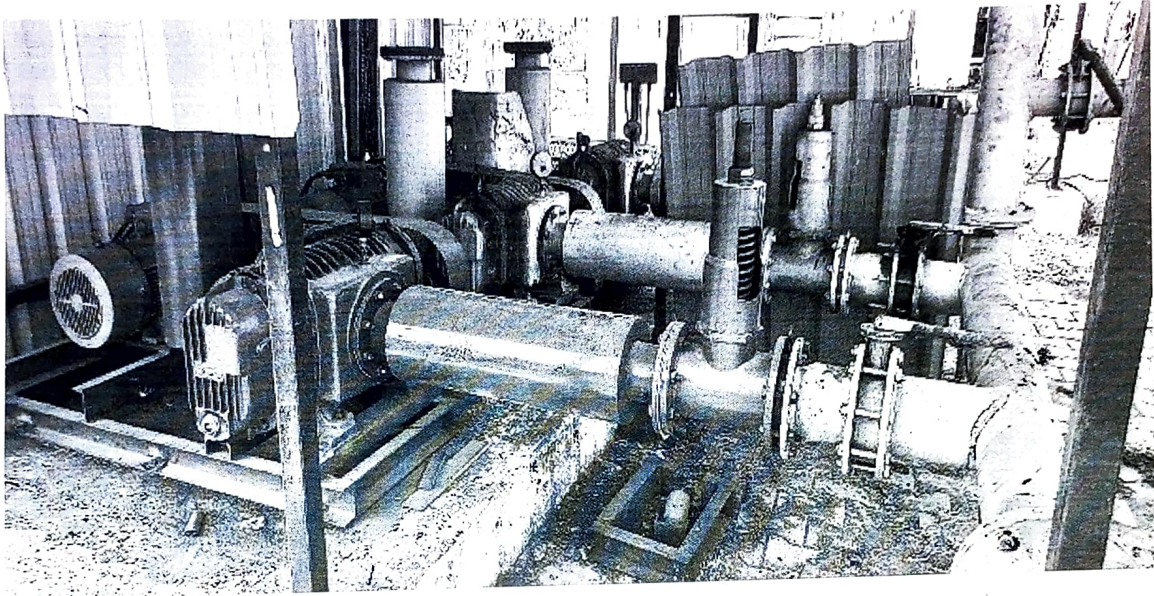
V. Aeration Tank:



*1/2*  
*1/18/2024*  
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The water from UASB digester is received in 2 nos. of Aeration tanks. The air is supplied continuously and the aerobic microorganisms present inside digests the milk solids. Due to presence of live microorganisms, the water turns to red in colour.

VI. Air Blowers for Aeration tank:



Three nos. of air blowers are used for supplying air to aeration tank. It is needed to operate for 24 hours. The continuous supplying of air results in effective growth of microorganisms inside the tank and the milk solids digestion.

VII. Clarifier:

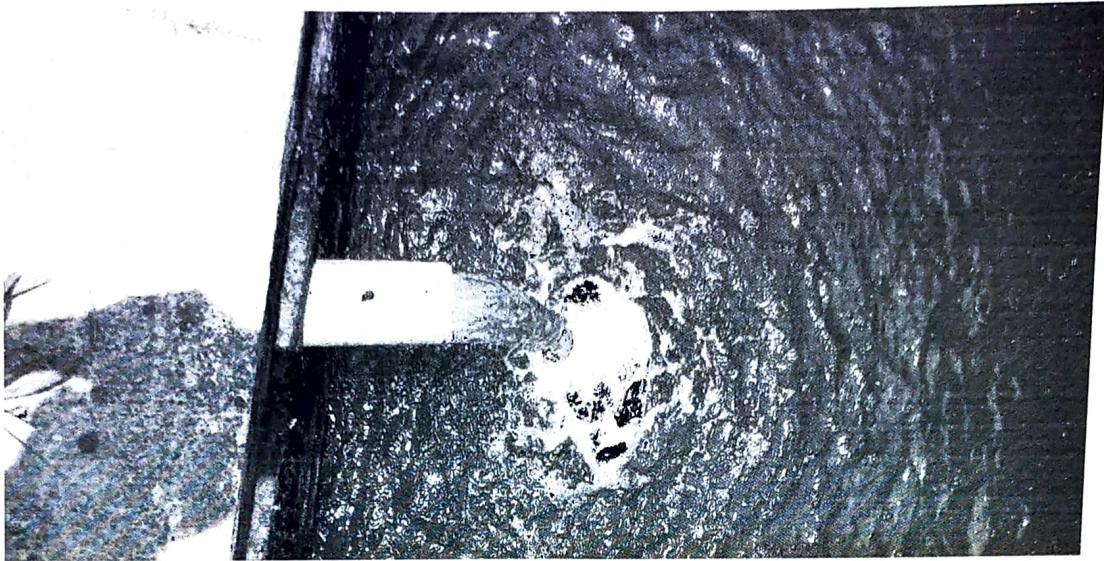


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The water received from aeration tank is clarified in the clarifier unit. The sludge particles collected in the bottom portion are pumped to aeration tank. The excess sludge particles are diverted to sludge drying bed.

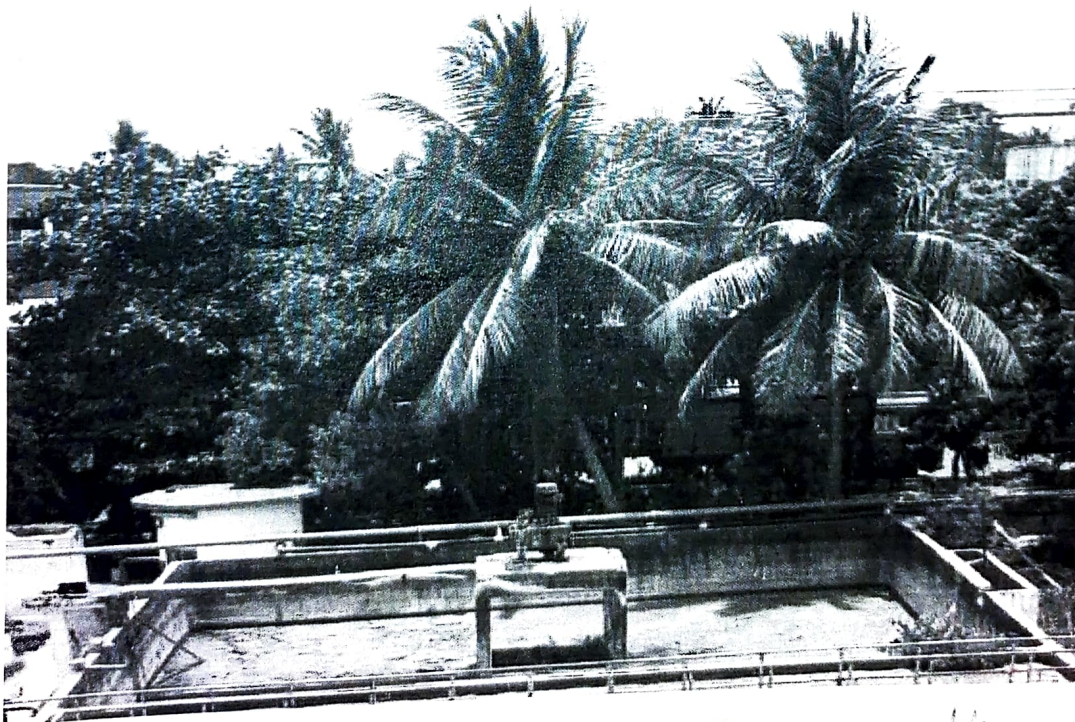
VIII. Treated Water Sump:



The clarified water received is stored and pumped to plantations inside the dairy campus.

**The details of equipments to be renovated in existing ETP are as follows,**

A. Aeration Tank:

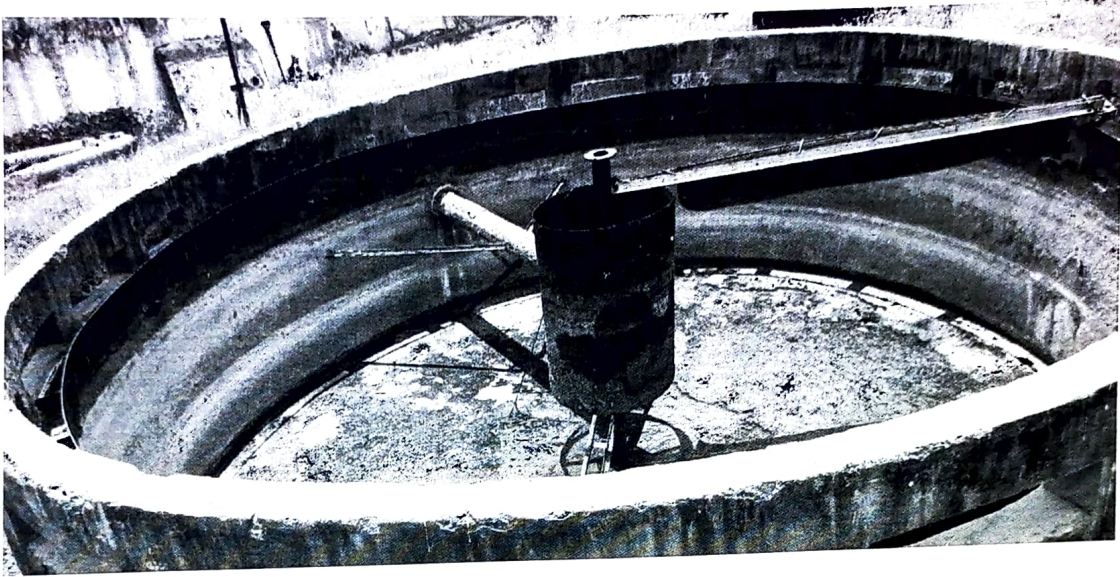


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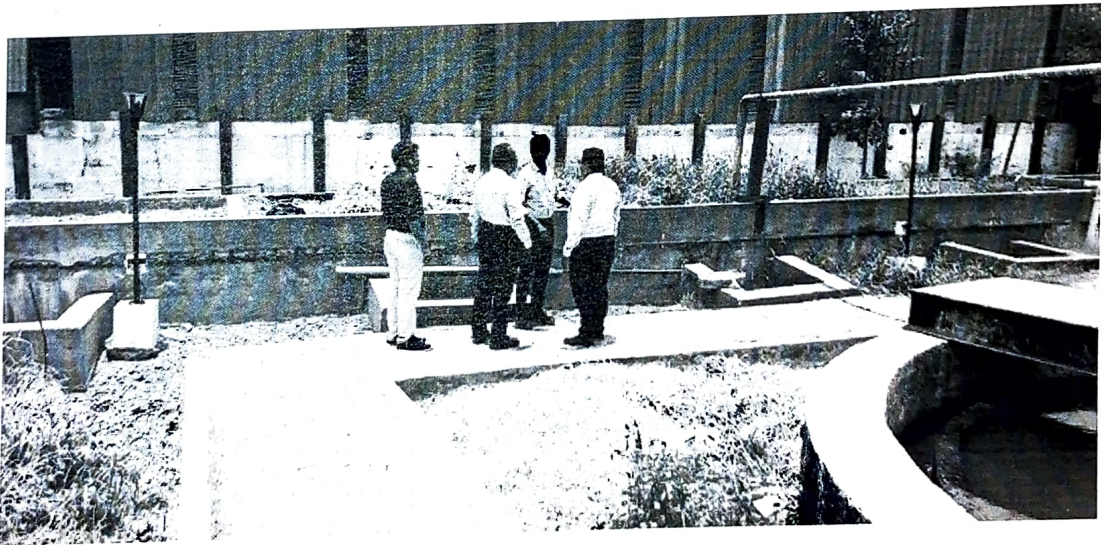
There is one no. of old aeration tank without usage. It is included in the renovation work of ETP tender. The civil plastering work and fixing of air lines have to be carried out for operation of aeration tank. It is of 5 lakh litres capacity.

B. Clarifier:



The clarifier with 75000 lts capacity is not utilised as of now and it is included in the renovation work tender.

C. Sludge drying bed:



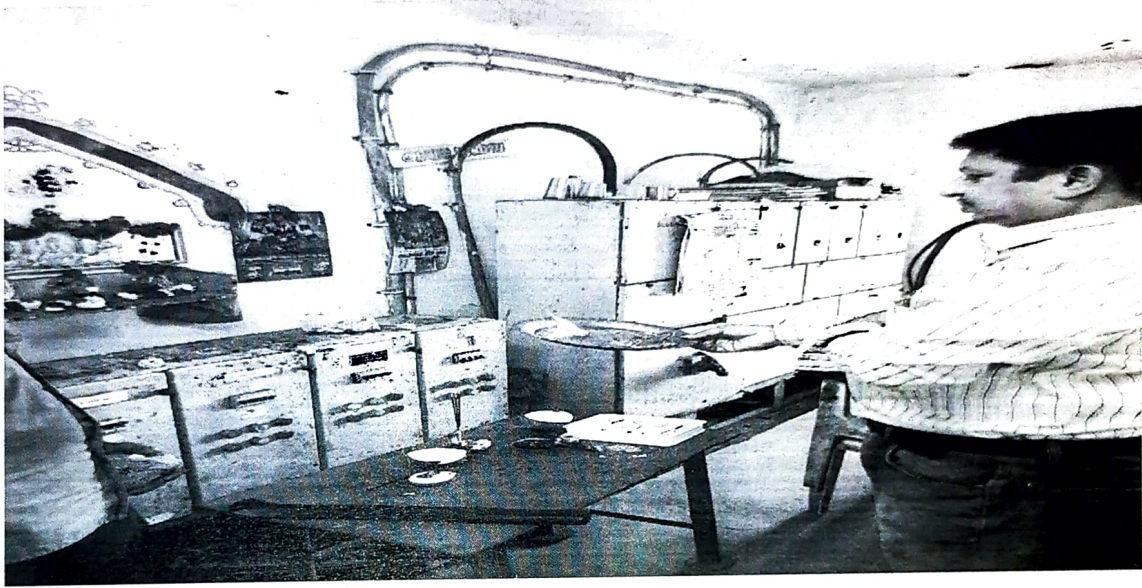
There are 8 sludge drying beds available in the ETP out of which 5 nos of beds are to be renovated and so included in tender.

9. The purchasing and installation of new Dissolved air floatation (DAF) unit is included in the tender. It separates the fat content, solids and water. It leads to effective treatment of effluent water.

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*11/8/2024*  
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10. 11<sup>th</sup> respondent humbly submits that, as per the tender condition M/s. Indian Air Conditioning Services, Mumbai has remitted security deposit of Rs.6,41,240/- at 5% of the total value of the contract Rs.1,28,24,798/- and the said tenderer should complete the renovation of Effluent Treatment Plant (ETP) at Ambattur Dairy within 100 days and the operation and maintenance of ETP for 3 years from the date of issue of work order.

**Work started (Boomi Pooja) on 26.08.2024.**



11. 11<sup>th</sup> respondent humbly submits that, the treated water is completely utilized within our campus and not even single drop of raw/ treated effluent water is sent outside of the Dairy campus. Further there are 5000 nos. of trees already planted and during September 2023,1200 saplings were planted inside the campus. In addition we planned to plant 7000 nos. of plants in the coming month.
12. 11<sup>th</sup> respondent humbly submits that, the 4 LLPD raw effluent water received from Ambattur Dairy is completely treated in existing ETP.

Hence it is respectfully prayed that this Hon'ble National Green Tribunal may be pleased to record this additional status report and pass suitable orders and thus render justice.

Dated at Chennai this on      day of September 2024.

The 11<sup>th</sup> Respondent.

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Before me. 2/8

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Vs

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**CURRENT STATUS REPORT FILED  
BY THE 11<sup>TH</sup> RESPONDENT (AAVIN)**

**M/s. V. RAJINIKANTH. 1203/2009  
R. SACHITHANANDAN. 5341/2021**

COUNSEL FOR THE RESPONDENT  
Cell: 86103 16415